

From

Registrar General. High Court of Uttarakhand. Nainital.

To

1. All the District Judges, State Judiciary, Uttarakhand.

- Principal Secretary Law-Cum-L.R., Govt of Ukd, Dehradun.
   Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun,
- 4. Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Hardwar Road Dehradun.
- 5. Chairman, State Transport Appellate Tribunal, 3/5 A, Race Course, Near Rinku Medicose, Dehradun,

6. Presiding Officer, Labour Court, Hardwar.

7. Principal Judge, Family Court, Dehradun and Judge Family Court, Hardwar, Nainital, Pauri Garhwal and U.S. Nagar.

8. Registrar, Public Service Tribunal, Dehradun.

- 9. Registrar, State Consumer Dispute Redressal Commission House No. 176, Ajabpur Kalan, Near Spring Hills School, Mothrowala Road, Dehradun, 248415.
- 10. Registrar-cum-Secretary, State Level Police Complaint Authority, Dehradun.
- 11. Member Secretary, Uttarakhand State Legal Service Authority, Nainital.

12. All the Registrars, High court of Uttarakhand.

- 13. Secretary, Lokayukt, 3/3 Industrial Area, Patel Nagar, Dehradun.
- 14. Addl. Secretary (Law), Public Service Commission, Hardwar.

7394 XI-f-1/Admin.A /2015

Dated: December 15 2015

## Subject:

Availability of accommodation at UJALA on payment basis.

Sir.

On the subject noted above, I am directed to inform that Hon'ble Judges and Judicial Officers of Uttarakhand can avail the facility of accommodation at Uttarakhand Judicial And Legal Academy, Bhowali District-Nainital while visiting Nainital and nearby places on the payment basis as follows:-

SI No.	Building	Charges (per day) INR	Eligibility
1.	Guest House (one suite) comprising 02 bed rooms	750/-	Sitting and Retired Hon'ble Judges of Supreme Court, High Court, District Judge & equivalent
2.	Married hostel (one room)	450/-	All the above mentioned Judges and other Judicial Officers
3.	New hostel (one room)	350/-	
4.	Old hostel (one room)	250/-	

The check out time for above cited accommodation shall be 24 hours.

You are, therefore, informed with a request to circulate it among all the judicial officer(s) under your administrative control.

7395 XI-f-1/Admin.A /2015

Dated: December 15 2015

Copy forwarded to Director, Uttarakhand Judicial And Legal Academy, Bhowali, information.

Registrar General (1) Distt. Nainital for information.